SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. SANTANU SEN (West Bengal): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

Need for direction to Assam Rifles to permit State Government of Tripura to open Sainik School in Udaipur or Teliamura

श्री बिप्लब कुमार देब (त्रिपुरा) : महोदय, देश में 100 सैनिक स्कूल खोलने के माननीय प्रधान मंत्री श्री नरेंद्र मोदी जी के सपने को त्रिपुरा में साकार करने के प्रयास में प्रदेश सरकार ने असम राइफल्स से आग्रह किया है। इस मामले में केंद्रीय गृह मंत्रालय के साथ पत्र एवं अन्य माध्यमों से संवाद किया गया है। *

आपके मार्फत मैं यह बताना चाहूंगा की राज्य सरकार ने प्रदेश के अलग-अलग हिस्सों में असम राइफल्स को ज़मीनें दी हैं। इन जमीनों में कुछ पर असम राइफल्स की कोई गतिविधि नहीं है। ऐसी ही ज़मीनों में उदयपुर और तेलियामुरा में असम राइफल्स की ज़मीनें हैं, जिन पर कोई गतिविधि नहीं है। इनमें से किसी एक ज़मीन पर सैनिक स्कूल खोलने के लिए असम राइफल्स की अनुमति मांगी गई है। अगर वह सैनिक स्कूल की अनुमति दे दे तो राज्य के बच्चों के हित के लिए लाभकारी रहेगा। *

अतः असम राइफल्स इसकी अनुमति प्रदान करे, * ताकि हम सैनिक स्कूल बना सकें। आपसे आग्रह है कि आप इस मामले में हस्तक्षेप करें और सरकार को निर्देशित करें कि त्रिपुरा के उदयपुर या तेलियामुरा में स्थित ज़मीन पर असम राइफल्स, राज्य सरकार को सैनिक स्कूल खोलने की अनुमति प्रदान करे।

महोदय, सैनिक स्कूल होने से त्रिपुरा के हमारे बच्चों को न केवल मूल्य आधारित उत्तम गुणवत्ता वाली शिक्षा मिल सकेगी, बल्कि देशभक्ति, सैन्य नेतृत्व, प्रशासनिक सेवाओं, न्यायिक सेवाओं और विज्ञान, प्रौद्योगिकी, उद्यमिता जैसे अन्य क्षेत्रों में तैयारी के लिए उन्हें उचित अवसर मिलेगा, धन्यवाद।

---

* Not recorded.

DR. SASMIT PATRA (Odisha): Sir, I associate myself with the Special Mention made by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. SANTANU SEN (West Bengal): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

Need to review the criteria for opening new Eklavya Tribal schools

SHRIMATI MAUSAM NOOR (West Bengal): Sir, the Government has planned to set up 740 tribal schools called Eklavya Model Residential Schools (EMRS). Conceptualised in 1997-98, similar to the Kendriya Vidyalayas and Navodaya Vidyalayas, the EMRS have endeavoured to make high quality education accessible to tribal children while also retaining their cultural traditions. Earlier the scheme provided for the Union Government to sanction a certain number of schools and the States and Union Territories would seek more as required. The only requirement was a land area of 20 acres, and the funds would come from the grants under Article 275(1). We have 384 of these schools across the country presently.

The new guidelines require 15 acres, and for the school to be set up in sub-districts where more than 20,000 Scheduled Tribe people reside comprising at least 50 per cent of the population. However, this is likely to significantly disadvantage scattered populations of tribal people who will have to travel far distances to access education. The Parliamentary Standing Committee on Social Justice and Empowerment had also recommended that the criteria be reviewed, pointing out that many forest and hill districts would have trouble finding 15 contiguous acres of land for setting up of the school.

I urge the Ministry of Tribal Affairs and the National Education Society for Tribal Students to review the guidelines urgently.

SHRI M. SHANMUGAM (Tamil Nadu): Sir, I associate myself with the Special Mention made by the hon. Member.